

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **09.03.2026** (MONDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 120/2026 Leave to file IA No. 375/2026 For Stay IA No. 376/2026 For Exemption IA No. 377/2026 For Additional Docs. IA No. 378/2026	Shri Dutt India Pvt Ltd Vs Ritesh R Mahajan, RP of Sovereign Industries Ltd	Ms. Priyanka Varma	
2.	Comp App (AT) (CH) (Ins) No. 115/2026 For Condone Delay IA No. 364/2026	The Assistant Commissioners (ST), Commercial Taxes Dept Vs P Dot G Constructions Pvt Ltd & Anr.	Mr. P Sathish, Additional Government Pleader	
3.	Comp App (AT) (CH) (Ins) No. 21/2026 For Stay IA No. 52/2026 For Condone Delay IA No. 53/2026 For Exemption IA No. 54/2026	Kineta Global Limited SRA, Blue Park Seafoods Pvt Ltd Vs Employees Provident Fund Organisation & Anr.	Mr. Bendi Raviteja	
4.	Comp App (AT) (CH) (Ins) No. 22/2026 For Condone Delay IA No. 55/2026 For Stay IA No. 56/2026 For Exemption IA No. 57/2026	Kineta Global Limited SRA, Blue Park Seafoods Pvt Ltd Vs Employees Provident Fund Organisation & Anr.	Mr. Bendi Raviteja	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) No. 30/2026 For Condone Delay IA No. 344/2026 For Exemption IA No. 345/2026 (With Defects)	Mohan Babu Gera & 5 Ors. Vs Chakkilam Aishwarya & 5 Ors.	Mr. Gautam S Raman	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (CH) (Ins) No. 207/2025 For Exemption IA No. 585/2025 For Stay IA No. 586/2025 To Vacate Stay IA No. 973/2025	Anuj Nautiyal Vs Embassy Services Pvt Ltd & Anr.	Mr. Kumar Anurag Singh	Mr. Ajesh Kumar Shankar R1
7.	IA No. 1713/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 615/2025 For Stay IA No. 1712/2025 (With Defects)	Southern Power Distribution Company of Telangana Limited (TSSPDCL) Vs G. Murali, RP of BTT Industries Pvt Ltd	Mr. Adithya Reddy	
8.	Comp App (AT) (CH) (Ins) No. 26/2026 For Stay IA No. 60/2026 For Exemption IA No. 61/2026	M Shanmugam Vs Tamilnad Mercantile Bank Limited & Anr. WITH	Mr. AS Satish Kumar, PCS	Mr.AG Sathyanarayana For Caveator
9.	Comp App (AT) (CH) (Ins) No. 27/2026 For Exemption IA No 62/2026 For Stay IA No. 63/2026	S Chandra Vs Tamilnad Mercantile Bank Limited & Anr.	Mr. AS Satish Kumar, PCS	Mr.AG Sathyanarayana For Caveator
10.	IA No. 203/2026 (Delay in refiling) & IA No. 202/2026 (For Additional Docs.) in Comp App (AT) (CH) (Ins) No. 49/2026 For Stay IA No. 204 & 205/2026 For Direction IA No. 206 & 207/2026	Dr.Badri Prasad (Shareholder of the Corporate Debtor) & 4 Ors Vs Alok Kumar Agarwal Erst RP, Furnace Fabrica (India) Limited & Anr.	Mr. Pawan Jhabakh	
11.	IA No. 175/2026 (For Condone Delay) & IA No. 176/2026 (For Additional Docs) In Comp App (AT) (CH) (Ins) No. 69/2026 For Stay IA No. 174/2026	Mahesha KES Suspended Managing Director of Cauvery Neeravari Nigam Ltd Vs SPML Infra Ltd & Anr.	Ms. Sunita Srinivas	Pass Advocates R1

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12.	Restoration (AT) (CH) No. 02/2026 in Comp App (AT) (CH) (Ins) No. 332/2024	Anil Kumar Ojha Vs Revathi S Raghunathan	Mr. Anil Kumar Ojha Party-in-person	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13.	Comp App (AT) (CH) (Ins) No. 383/2024	Bank of Baroda Zonal Stressed Asset Recovery Branch Vs Virginia Developers Pvt Ltd	Mr. P Elayarajkumar Mr. R Imayavaramban	
14.	Comp App (AT) (CH) (Ins) No. 414/2024 For Stay IA No. 1132/2024	VK Abdul Rahim Vs CA Jasin Jose RP/ Liquidator, Sargam Builders (P) Ltd& 2 Ors	Mr.Babu Karukapadath	Mr. Akhil Suresh R1 Ms. Rehana Sukumar R3
15.	Comp App (AT) (CH) (Ins) No. 49/2025 For Exemption IA No. 184/2025 For Stay IA No. 185/2025	The Principal Commissioner of GST & Central Excise, CGST Chennai North Vs A Arumugam (RP) Liquidator of RL Logistics Pvt Ltd & Anr	Mr. P Rajkumar Jhabakh	Mr. G Kalyan Jhabakh R2
16.	Comp App (AT) (CH) (Ins) No. 87/2025 For Additional Docs. IA No. 248/2025 For Exemption IA No. 249/2025	Popular Agro Products Vs Citly Foods Ltd.	Mr. Riyanshu Agarwal	
17.	Comp App (AT) (CH) No. 93/2025 For Urgent Hearing IA No. 883/2025 For Stay IA No. 884/2025	Kovai Purani Finance Pvt Ltd & 4 Ors. Vs S. Narayanaswamy	Ms. S Manjula Devi	Mr. Prithvi Raj JS
18.	Comp App (AT) (CH) No. 105/2025	SBICAP Trustee Company Ltd Vs Andhra Pradesh Power Finance Corporation Limited	Mr. VVSN Raju	Mr. D Narendar Naik
19.	Comp App (AT) (CH) No. 163/2025 For Stay IA No. 1777/2025	Firepro Systems Pvt Ltd Vs Registrar of Companies, Karnataka & Anr.	Mr. NK Dilip	
20.	Comp App (AT) (CH) (Ins) No. 188/2025	Indian Bank Vs Propcare Developers Pvt Ltd	Ms. P Chitra Nirmala	Mr. Anish Acharya
21.	Comp App (AT) (CH) (Ins) No. 324/2025 For Additional Docs IA No. 980/2025 For Exemption IA No. 981/2025	Shree Yash Stainless Pvt Ltd Vs Andhra Ferro Alloys Ltd	Mr. Nilesh Udernani	Mr. Vishnu Mohan

22.	Comp App (AT) (CH) (Ins) No. 398/2025	VN Ajit Kumar & 8 Ors Vs Annie Abraham, Liquidator,MR Realtors Pvt Ltd & 5 Ors.	Mr. V N Ajit Kumar Party-in-person	Mr. Ashwin Shanbhag R1 Mr. Mohan Jacob George R3 Mr. Jayesh Mohankumar R4 Mr. Sasi Nair R5, R6
23.	Comp App (AT) (CH) (Ins) No. 482/2025 For Stay IA No. 1372/2025	Shankar Suresh Vs Orix Leasing and Financial Services India Ltd & Anr. WITH	Mr. Pranav Gopalakrishnan	Mr. MS Mano Ranjani R1 R2
24.	Comp App (AT) (CH) (Ins) No. 483/2025 For Stay IA No. 1374/2025	Pradeep Kumar Sekar Vs Orix Leasing & Financial Services India Ltd & Anr	Mr. Pranav Gopalakrishnan	Mr. MS Mano Ranjani R1 R2
25.	Comp App (AT) (CH) (Ins) No. 521/2025 For Stay IA No. 1469/2025	Ramkumar Reddy Satty Managing Director of T & R Auto Pvt Ltd Vs Kotak Mahindra Bank Ltd & 2 Ors.	Dr. KV Srinivas	Mr. Akshay Goel R1 Mr. Peri Rama Krishna R2
26.	Comp App (AT) (CH) (Ins) No. 562/2025	FF International Ltd & 4 Ors Vs Alok Kumar Agarwal, RP of Furnace Fabrica (India) Limited WITH	Mr. Pawan Jhabakh	Menon & Mankava
27.	Comp App (AT) (CH) (Ins) No. 566/2025	Dr. Badri Prasad (Shareholder of the Corporate Debtor) & 5 Ors Vs Alok Kumar Agarwal, RP of Furnace Fabrica (India) Ltd & 5 Ors.	Mr. Pawan Jhabakh	
28.	Comp App (AT) (CH) (Ins) No. 01/2026 For Exemption IA No. 01/2026	State Bank of India Vs Thyagarajan Arunkumar, Erst. Managing Director of Aegan Batteries Pvt Ltd & 9 Ors WITH	Mr. K Chandrasekaran	
29.	Comp App (AT) (CH) (Ins) No. 02/2026 For Exemption IA No. 03/2026	State Bank of India Vs Thyagarajan Arunkumar, Erst. Managing Director of Aegan Batteries Pvt Ltd & 7 Ors.	Mr. K Chandrasekaran	
30.	Comp App (AT) (CH) (Ins) No. 41/2026 (With defects)	IDBI Bank Ltd Vs Thyagarajan Arunkumar, Erst. Managing Director of Aegan Industries Pvt Ltd & 7 Ors	Mr. T Ravichandran	

31.	Comp App (AT) (CH) No. 22/2026	Worldwide Realcon Pvt Ltd Vs Regional Director, South East Region	Mr. Hemant Sethi	
32.	Comp App (AT) (CH) (Ins) No. 28/2026 For Stay IA No. 64/2026	Parkview Developers Pvt Ltd, Member of the Committee of Creditors Vs SDU Travels Pvt Ltd (In Liquidation) & 3 Ors	Mr. C Harsha Raj	
33.	Comp App (AT) (CH) (Ins) No. 30/2026 For Stay IA No. 69/2026	Ronojoy Dasgupta Vs Ahsan Ahmed RP of SDU Travels Pvt Ltd & 4 Ors	Ms. Vandana Parasuram	
34.	Comp App (AT) (CH) (Ins) No. 87/2026 For Stay IA No. 250/2026 For Exemption IA No. 251/2026	R Venkatakrisnan, Liquidator - Star Trace Pvt Ltd Vs Hindustan Copper Ltd	Mr. Ashwin Shanbhag	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
35.	TA (AT) No. 235/2021 (Comp App (AT) (Ins) No. 423/2020	VK Shetty Vs Kavitha Surana	Mr. K Gaurav Kumar	Mr. Bathri Narayan
36.	Comp App (AT) (CH) No. 37/2021 IA No. 489/2021 For Additional Docs IA No. 1457/2025	Sudershan Kumar Manchanda & 2 Ors. Vs SM Kannappa Automobiles Pvt Ltd & 5 Ors	Ms. V Gangabai	Mr. Smaran Shetty R1 R2 R4 R6 Mr. Pradeep Nayak R5
37.	Comp App (AT) (CH) (Ins) No. 154/2021	Dolfee Correya & Anr. Vs Bijoy Prabhakaran Pulipra, RP of PVS Memorial Hospital Pvt Ltd & Anr	Mr. Srikant Mohan	Mr. Bijoy P Pulipra R1 Mr. Pradeep Joy R2
38.	Comp App (AT) (CH) (Ins) No. 235/2021 For Directions IA No. 495 & 496/2021	Sawraj Kumar Vs Expat Projects and Development Pvt Ltd	Mr. S Kaushik Ramaswamy	Uday Shankar Associates
39.	Comp App (AT) (CH) (Ins) No. 51/2022	J. Shobha Lalith, Proprietrix, Akash Cable Corporation Vs Swan Electric Contracts Company Pvt Ltd	Mr. Sam Jayaraj Houston	Mr. John Wesly Mr. Thomas T Jacob

40.	Comp App (AT) (CH) (Ins) No. 188/2023 For Directions IA No. 605/2023 For Exemption IA No. 606 & 607/2023	Sukakumar Puvi Kumar, Suspended Director of Kavi Protein and Feed Pvt Ltd Vs Pavitra Vyas, RP of Kavi Protein and Feed Pvt Ltd & 2 Ors	Ms. Kinjal Goyal	Mr.Raghuram Cadambi R1 Mr.S Karunamoorthy R2 Mr. Ramaswamy Meyyappan - R3
41.	Comp App (AT) (CH) (Ins) No. 176/2024 For Urgent Hearing IA No. 475/2024 For Stay IA No. 476/2024	Axis Bank Ltd Vs R Venkatakrishnan RP, St. John Freight Systems Ltd	Mr. VV Sivakumar	Mr. TK Bhaskar
42.	Comp App (AT) (CH) (Ins) No. 31/2025	Poorna Chandra Vs Surabhi Chits Ltd	Mrs. Lakshmi Menon	Mr. Akshay V Jain

02.00 PM

**In the Court of Hon'ble Mr. Justice Yogesh Khanna, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 77/2022	Aruppukottai Shri Ramalinga Spinners Pvt Ltd Vs D Senthilkumar & 9 Ors WITH	Ms. R Moneshaa	Mr. AR Ramanathan R1 Mr. Bhagavath Krishnan- R4-R6 Mr. Surya Teja SS Nalla R7 Ms. Priyadarshini Natarajan- R8 Mr. Ashwin Shanbhag R10
2.	Comp App (AT) (CH) No. 79/2022 Contempt Case No. 7/2023	Tamilnadu Jai Bharath Mills Ltd. Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Mr. Ashwin Shanbhag	Mr. Bhagavath Krishnan- R3-R5 Mr. Surya Teja SS Nalla R6 Ms. Priyadarshini Natarajan- R7 Mr. N.P. Vijaykumar R8 Ms. R Moneshaa- R9 Mr. AR Ramanathan R10
3.	Comp App (AT) (CH) No. 81/2022	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Ms. Lakshana Viravalli	Mr. Bhagavath Krishnan R3-R5 Mr. Surya Teja SS Nalla R6 Mr. Ashwin Shanbhag R8 Ms. R Moneshaa R9 Mr. AR Ramanathan R10

4.	Comp App (AT) (CH) No. 82/2022 Contempt Case No.6/2022 For Directions IA No. 98,179,180, 298,1188/2023 & 257/2026	D Kothai Vs D Senthil Kumar & 9 Ors WITH	Mr. Surya Teja SS Nalla	Mr. Bhagavat Krishnan R3, R5 & R6 Mr. Ashwin Shanbhag R7 Ms. R Moneshaa- R8 Ms. Priyadarshini Natarajan- R9
5.	Comp App (AT) (CH) No. 83/2022 Contempt Case No.7/2022 For Directions IA No. 99, 1190/2023 IA No. 883/2023	T R Dhinakaran & 3 Ors Vs Shri Ramalinga Mills Pvt Ltd & 6 Ors WITH	Mr. Bhagavath Krishnan	Mr. AR Ramanathan R2 Mr. Surya Teja SS Nalla R3 Ms. Priyadarshini Natarajan- R4 Mr. Ashwin Shanbhag R6 Ms. R Moneshaa- R7
6.	Contempt Case (AT) No. 01/2025 in Comp App (AT) (CH) No. 82/2022	D Kothai Vs D Senthilkumar & 9 Ors	Mr. C Vigneswaran	Mr. AR Ramanathan R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in